

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 38/99

Thursday the 22nd day of June, 2000.

CORAM

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. P.Sivasankar
S/o P.Sankaran
Loco Inspector
Southern Railway
Shornur.

2. P.P.Sasikumar
S/o Parameswaran
Railway Quarters No.79-D
Ganaeshagiri, Shornur
(Loco Inspector, Shornur)

...Applicants

By advocate Mr T.C.Govindaswamy

Versus

1. The Chief Mechanical Engineer
Southern Railway, Headquarters Office
Park Town P.O., Madras.

2. The Divisional Railway Manager
Southern Railway, Palghat Division
Palghat.

3. The Senior Divisional Mechanical Engineer
Southern Railway, Palghat Division
Palghat.

4. The Senior Divisional Personnel Officer
Southern Railway, Palghat Division
Palghat.

5. O.Sadanandan
Crew Controller, Southern Railway
Shôrhur Railway Station.

6. K.N.Radhakrishnan
Crew Controller, Southern Railway
Palghat Divisional Office, Palghat.

7. C.Abdulla, Crew Controller
Southern Railway, Palghat
Divisional Office, Palghat.

8. The Chief Personnel Officer
Southern Railway Headquarters Office
Park Town, Madras.

9. The General Manager
Southern Railway Headquarters Office
Park Town, Madras.

10. The Additional Divisional Railway Manager
Southern Railway, Palghat Division
Palghat.

...Respondents

(By advocate Mr Mathews J.Nedumpara)

The application having been heard on 22nd June, 2000,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

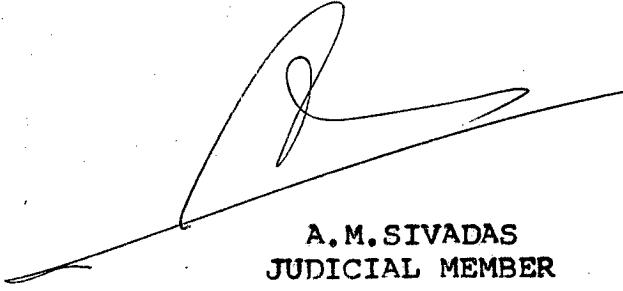
It is submitted by the learned counsel for the applicants
that during the pendency of the Original Application, the
respondents have granted the reliefs sought for and that
the OA has become infructuous.

Accordingly, the Original Application is dismissed as
having become infructuous.

Dated 22nd June, 2000.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A. M. SIVADAS
JUDICIAL MEMBER

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